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NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><u>O.A. No. 21/2011</u> <u>Date of Order : 20.05.2013</u></p> <p>None present for the applicant. Mr S.K. Mathur present for the respondents No. 2 to 4.</p> <p>None is present for the applicant even in the second round today. Even on 8<sup>th</sup> Jan. and 6<sup>th</sup> March none was present for the applicant and on dated 02.04.2013 proxy counsel was present on behalf of the counsel for the applicant. Therefore, this OA is dismissed for non-prosecution.</p> <p><i>Meenakshi Hooja</i> (Meenakshi Hooja) Member (A)</p> <p><i>Justice K.C. Joshi</i> (Justice K.C. Joshi) Member (J)</p> <p>ss</p> <p><i>R.C. 22/11/13 P.W.L. metu</i></p> <p><i>Just. K.C. Joshi 28/5/13</i></p>